

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**RP No. 11 of 2012 in
Appeal No. 97 of 2011**

Dated : 30th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Hindustan Chemicals Co. ...Appellant (s)

Versus

Dakshin Gujarat Vij Company Ltd. & Ors. ...Respondent (s)

Gujarat Urja Vikas Nigam Ltd. & Anr. ...Review Petitioner (s)

Counsel for the Review Petitioner(s) : Mr. Abhijeet Swaroop

Counsel for the Respondent(s) :

Counsel for the Review Petitioner (s): Mr. Anand K. Ganesan

ORDER

We have heard Mr. Anand K. Ganesan, Learned Counsel for the Review Petitioners. He is directed to file written submissions on or before 01.03.2013 after serving on the other side.

Post the matter for making further submissions on **11.03.2013 at
2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/ak